

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,**  
**SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

Consequent upon transfer/posting order Nos. 35/G-1/Gaz.IA/DHC/2023 dated 29.08.2023 of Hon'ble High Court of Delhi, New Delhi and in partial modification of this office earlier order no. Judl.II/F.102/South/Saket/2023/15732-15757 dated 29.05.2023 and consequent upon the directions contained the minutes of meeting dated 17.10.2022 received vide Letter No. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022 of Hon'ble High court of Delhi, New Delhi the following **Plea Bargaining Roster of Sessions Divisions of South District** is issued, as specified herein-below, with immediate effect:-

Sl No	Name of Judicial Officers	Judicial Officer to deal with the Plea Bargaining Application
1	Sh. Ravindra Kumar Pandey, ASJ-03	Sh. Navjeet Budhiraja, ASJ-02
2	Sh. Navjeet Budhiraja, ASJ-02	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)
3	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)
4	Sh. Vivek Kumar Gulia, ASJ (Electricity)	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
5	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)
6	Ms. Neha, ASJ (SFTC)	Ms. Sheetal Chaudhary Pradhan, ASJ (FTSC) (POCSO)
7	Sh. Vishal Pahuja, ASJ (FTC)-02	Sh. Purshotam Pathak, ASJ-05
8	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02
9	Sh. Purshotam Pathak, ASJ-05	Sh. Sunil Gupta, ASJ-06
10	Sh. Sunil Gupta, ASJ-06	Sh. Ravindra Kumar Pandey, ASJ-03
11	Sh. Gaurav Gupta, ASJ/ Spl. Judge (NDPS)	Sh. Vivek Kumar Gulia, ASJ (Electricity)
12	Ms. Sheetal Chaudhary Pradhan, ASJ (FTSC) (POCSO)	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)
13	Sh. Dinesh Kumar, ASJ (SC-POCSO)	Dr. Sugandha Aggarwal, ASJ (SC-RC)
14	Dr. Sugandha Aggarwal, ASJ (SC-RC)	Sh. Dinesh Kumar, ASJ (SC-POCSO)

*Shalinder*  
**(SHALINDER KAUR)**

Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2023/ 25372-25402 New Delhi, Dated: 5/9/2023

**Copy forwarded for information & necessary action to:**

- 1 The Registrar General, High Court of Delhi, New Delhi. *This is with reference to his office letter no. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022.*
- 2 The Officers concerned.
- 3 The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
- 4 The Chief Prosecutors (South), Saket Courts, New Delhi.
- 5 The Secretary, Bar Association, Saket Courts, New Delhi.
- 6 The In-charge, Filing Section, Saket Courts, New Delhi.
- 7 The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
- 8 The In-Charge, Lock-up, Saket Courts, New Delhi.
- 9 The Website Committee, Tis Hazari Court, Delhi.
- 10 Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
- 11 Notice Board (through Caretaker)
- 12 For uploading on **LAYERS**
- 13 Guard File.



*Shalinder*  
**Principal District & Sessions Judge (South)**  
Saket Courts Complex, New Delhi